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Title: Presentation of the statements on action Taken Reports of the Committee on Information Technology.

SHRI K.V. THANGKABALU (SALEM): Sir, I beg to lay on the table the following Statements (Hindi and English versions) of the Committee on Information Technology (2007-2008):-

- (1) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-second Action Taken Report (Thirteenth Lok Sabha) on Demands for Grants (2002-2003) (Ministry of Communications and Information Technology - Department of Telecommunications)
- (2) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-third Action Taken Report (Thirteenth Lok Sabha) on Demands for Grants (2002-2003) (Ministry of Information and Broadcasting)
- (3) Statement showing action taken by the Government on the recommendations contained in Chapter I of the Sixty-first Action Taken Report (Thirteenth Lok Sabha) on Entry of Foreign Print Media and Foreign Direct Investment in Print Media (Ministry of Information and Broadcasting)
- (4) Statement showing action taken by the Government on the recommendations contained in Chapter I of the Tenth Action Taken Report (Fourteenth Lok Sabha) on Implementation of Software Technology Park (STP) Scheme (Ministry of Communications and Information Technology - Department of Information Technology)
- (5) Statement showing action taken by the Government on the recommendations contained in Chapter I of the Thirty-third Action Taken Report (Fourteenth Lok Sabha) on Functioning and Expansion of Postal Network (Ministry of Communications and Information Technology - Department of Posts)
- (6) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Thirty-sixth Action Taken Report (Fourteenth Lok Sabha) on Spectrum Management (Ministry of Communications and Information Technology - Department of Telecommunications)
- (7) Statement showing action taken by the Government on the recommendations contained in Chapter I of the Thirty-eighth Action Taken Report (Fourteenth Lok Sabha) on Working of Prasar Bharati (Ministry of Information and Broadcasting)
- (8) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Thirty-ninth Action Taken Report (Fourteenth Lok Sabha) on Demands for Grants (2006-2007) (Ministry of Communications and Information Technology - Department of Posts)
- (9) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Fortieth Action Taken Report (Fourteenth Lok Sabha) on Demands for Grants (2006-2007) (Ministry of Communications and Information Technology - Department of Telecommunications)
- (10) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-first Action Taken Report (Fourteenth Lok Sabha) on Demands for Grants (2006-2007) (Ministry of Communications and Information Technology - Department of Information Technology)
- (11) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-second Action Taken Report (Fourteenth Lok Sabha) on Demands for Grants (2006-2007) (Ministry of Information and Broadcasting)